


NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)  
(SINGLE BENCH)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 27.10.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA(CAA) No.130/230/HDB/2017
NAME OF THE COMPANY	Pyro Mobile Pvt Ltd
NAME OF THE TRANSFEROR	Pyro Mobile Pvt Ltd
NAME OF THE TRANSFEREE	
UNDER SECTION	230

Counsel for Petitioner(s):


Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V.B. Raju for V.S. Raju for Applicant	Advocate	Vbraju1@gmail.com 9849120947	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Heard Shri V.B. Raju, Learned Counsel for the Applicant.

CA disposed by separate orders.

  
Member (J)